## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) 66/230/HDB/2017
NAME OF THE COMPANY	Trimbhak Insvestment & Finance Services Pvt Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	** A
NAME OF THE TRANSFEREE/RESULTING COMPANY	Trimbhak Insvestment & Finance Services Pvt Ltd
UNDER SECTION	230

## Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Rajn for Applicant	Advocate	Vbrajn 1 @gmill.im 9849120947	ale
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## Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri V.B. Raju, Learned Counsel for the Applicant wherein he has sought relief for dispensation with the meeting of shareholders and unsecured creditors as all the parties have agreed and given their consent. Post the matter for final hearing on 02.11.2017.

Member (T)

Member (J)

Bm